

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 186
(IB)-1599(PB)/2019

IN THE MATTER OF:

Botique India Overseas Pvt. Ltd.
v.
EMMAR MGF Land Ltd.

..... Petitioners/Applicant

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Aditya Parolia, Mr. Piyush Singh & Mr. Purusharth
Bisht, Advs.

For the Respondent

Mr. Divyam Agarwal & Ms Pallavi, Advs.

ORDER

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019
Ritu Sharma